

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-2

Service Tax Appeal No. 20162 OF 2016

(Arising out of Order-in-Appeal No. CAL-EXCUS-000-APP-133-15-16
dated 21.09.2015 passed by the Commissioner of Central Excise,
Customs and Service Tax (Appeals-II), Cochin.)

M/s. Cannanore Handloom Exports

....Appellant

Mele Chovva, Mundayad Road,
Chovva Post,
Kannur – 670 006.

VERSUS

**The Commissioner of Central Excise and
Service Tax**

....Respondent

Calicut.

APPEARANCE:

None for the Appellant

Shri Maneesh Akhoury, Asst. Commissioner (AR) for the Revenue.

CORAM:

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 14.07.2026

DATE OF DECISION: 14.07.2026

This appeal is dismissed as withdrawn. For Order, see order
of date in 14.07.2026 in Service Tax Appeal No.ST/20160/2016.

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**